

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. (CAA)-18(PB)/2017  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE COMPANY: Verma Homes Pvt. Ltd.  
And  
Nimit Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ashish Aggarwal	Adv.	for Petitioner	YSL
2-	DR RAMESH KUMAR	ADL	DL, DELHI	24/4/17 chj
3.	C.BALOONI	Company Prosecutor	<u>ORDER</u> For R.O(MR)	

Learned Counsel for the Company prosecutor seeks time on behalf of the Regional Director to file his reply within two weeks with a copy in advance to the Learned Counsel for the petitioner.

Let the reply be filed in terms of the statement. Rejoinder to the reply be filed within a week thereafter.

List on 23.5.2017

59/1-  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

59/1-  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

24.4.2017  
Surjit